

principle, to give to Nepal financial help in the shape of a loan for furthering its economic progress. The exact amount and the conditions of the loan will form the subject of negotiations with the Nepal Government when its development plans are ready for discussion.

Dr. Ram Subhag Singh: May I know whether the Government of India will have a survey of all the development plans of Nepal before granting the loan?

Shri C. D. Deshmukh: We should want a clear idea of the development plans before we can determine the amount of the loan and the instalments in which the loan is to be paid.

Dr. Ram Subhag Singh: Has it been agreed between the Government of India and Nepal that the officials of both the Governments should make a survey of the requirements of Nepal and make recommendations?

Shri C. D. Deshmukh: Yes, Sir.

Dr. Ram Subhag Singh: May I know whether the Government of India propose to send the experts of the Planning Commission to survey the situation over there?

Shri C. D. Deshmukh: That is not necessary at this stage, Sir. We must receive a preliminary report from the officials who have been sent.

Shri B. S. Murthy: May I know whether before giving the loan, Government will take care to see that the help would be more in the form of material and technical assistance than money?

Mr. Speaker: I am afraid that is a suggestion for action.

Shri Velayudhan: May I know whether India is in a position to give a loan to Nepal when we ourselves are getting loans from other countries?

Mr. Speaker: Order, order; it is a matter of argument.

Shri Nambiar: May I know whether the hon. Minister can explain the contradiction between getting large loans from America and the Moneatry Fund and giving loans to Nepal?

Mr. Speaker: Order, order; he is trying to argue. Next question.

SMUGGLING OF CHINESE SILVER DOLLARS

*76. **Shri S. C. Samanta:** Will the

Minister of Finance be pleased to state:

(a) whether it is a fact that Rs. 83,000 worth Chinese silver dollars were seized by Indian Central Excise and Land Customs officers at Kalimpong on the 8th of April, 1952;

(b) if so, from whom;

(c) the amount of such seizures in the area since 1947 (year by year); and

(d) what steps were taken against the smugglers and the act of smuggling?

The Minister of State for Finance (Shri Tyagi): (a) and (b). Twenty thousand uncurrent Chinese silver dollars weighing 49,500 tolas and worth Rs. 66,000 were seized from Shri Sree Chand Agarwala of Kalimpong on the 8th April, 1952.

(c) 1947—Nil

1948—1,30,853 tolas

1949—58,506 tolas

1950—40,792 tolas

1951—15,957 tolas

1952 (upto 13th May)—1,40,478 tolas.

(d) Information is being collected and will be laid on the Table of the House, as soon as it is available.

Shri S. C. Samanta: Has the Government any information as to how these Chinese dollars are being utilised by these smugglers in India?

Shri Tyagi: They are made use of for the purpose of making silver and making profits from the sale of silver.

Shri S. C. Samanta: May I know whether jeeps furnished with wireless sets and armaments have been kept ready for seizing smugglers in that area?

Shri Tyagi: Not in this area particularly; but there are jeeps used in other borders.

Shri C. D. Pande: May I know if any political motive is involved in this smuggling?

Shri Tyagi: I do not think there is any political motive. Smuggling is only non-official.

LOANS TO DISPLACED PERSONS

*77. **Giani G. S. Musafir:** (a) Will the Minister of Finance be pleased to state whether the Government of India have decided to adjust the loans given to displaced persons through the State Governments from claims of their properties left in Pakistan?

(b) if so, is there any proposal for allowing this concession to the persons who have been advanced loans by the Rehabilitation Finance Administration?

The Minister of Finance (Shri C. D. Deshmukh): (a) Government of India have recently announced a scheme whereby repayment of small loans advanced to displaced persons by State Governments for trade, business, industry, education, house-building etc., will remain suspended upto one-tenth of their verified claims against properties left in Pakistan until the payment of the first instalment of recompense. The loans will not be extinguished and interest will continue to accrue until repayment. (b) Government do not consider it desirable to extend the scheme to loans granted by the Rehabilitation Finance Administration.

گیانی جی - ایس - مسافر : مائنیہ وزیر خزانہ نے پارت بی کا جواب دیتے ہوئے کہا ہے کہ گورنمنٹ کنسیدر کرنے کے لئے تیار نہیں ۔ اس کا کارن کیا ہے ؟

[Giani G. S. Musafir: While answering part (b) of the question the hon. Minister of Finance stated that the Government was not prepared to consider the question. May I know the reasons?]

श्री सी० डी० देशमुख : वह उद्योग के लिये दिये गये हैं और उम्मीद ऐसी है कि उनको उद्योग घंघो से जो मुनाफा मिलेगा उसमें से वह अपना ऋण अदा कर सकेंगे ।

[Shri C. D. Deshmukh: Those loans have been given for industries and it is hoped that they would be able to repay them from the profits which would accrue to them from those industries.]

گیانی جی - ایس - مسافر : کیا مائنیہ وزیر خزانہ کو پتہ ہے کہ بہت سی تعداد ایسے لوگوں کی ہے جو بروقت اپنا انسٹالمنٹ نہیں دے سکتے ہیں -

[Giani G. S. Musafir: Does the hon. Minister know that there are many

persons who are not in a position to pay their instalments in time.]

श्री सी० डी० देशमुख : अगर ऐसे कुछ खास मामले हों तो उनको दर्याफ्त किया जा सकता है ।

[Shri C. D. Deshmukh: Such cases can be enquired into.]

گیانی جی - ایس - مسافر : اس سلسلہ میں وضاحت کے لئے میں صرف ایک سوال پوچھنا چاہتا ہوں کہ مائنیہ مفتدی کو کیا اس بات کا پتہ ہے کہ ایسے لوگوں کی کیا کثرت ہے جو سلسپ کی وجہ سے اپنا انسٹالمنٹ نہیں دے سکے ہیں اور ان پر مقدمات دائر کیے جا رہے ہیں -

[Giani G. S. Musafir: I want to ask only one question in this connection i.e., whether the hon. Minister knows the number of such persons who being hard hit by the slump, are not in a position to pay the instalments and thus are being prosecuted in the courts?]

श्री सी० डी० देशमुख : मैं इस वक्त इत्तला नहीं दे सकता हूँ ।

[Shri C. D. Deshmukh: I cannot give this information at this time.]

डा० राम सुभग सिंह : रियायत देने की जो बात मंत्रीजी ने बतलाई है तो क्या कोई रकम निश्चित की गई है कि इतने तक के कर्ज पर यह रियायत दी जायेगी, जैसे पांच करोड़ या तीन करोड़ ?

[Dr. Ram Subhag Singh: The Minister has made a reference to the grant of concessions. I would like to know whether any limit has been fixed for this purpose, viz., Rs. three crores or five crores?]

श्री सी० डी० देशमुख : जहां तक मुझे याद है कोई रकम मुकर्रर नहीं की गई है ।

[**Shri C. D. Deshmukh:** So far as I remember no amount has been fixed.]

Shri Datar: May I know the total extent of loan given to displaced persons?

Shri C. D. Deshmukh: I want notice of the question.

Shri A. C. Guha: May I know whether the principle he has stated in reply to part (a) of the question will apply also to refugees from East Pakistan?

Shri C. D. Deshmukh: I think both are governed by the same regulations.

MULTI-PURPOSE PROJECTS

*78. **Kumari Annie Mascarene:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what is the amount invested so far by Government in multi-purpose projects?

(b) What is the amount proposed to be invested under the first Five Year Plan for investigation and execution of multi-purpose projects?

(c) Which are these projects and where have they been executed?

(d) Which are the places where the future projects are proposed to be executed?

(e) Is there any project investigated or proposed to be investigated and executed in South India or in Kerala?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) Excepting the Central Government's contribution to the Damodar Valley Corporation towards the capital expenditure on the Damodar Valley Project, Government have not directly invested any amount in multi-purpose projects. The total amount of contribution paid to the Damodar Valley Corporation upto 31st March, 1952 is Rs. 8.7328 crores. Government have, however, been advancing from time to time loans to the State Governments for the execution of such projects within their respective territories.

(b) to (d). The attention of the hon. Member is invited to the schedule attached to the Draft Five Year Plan published by the Government of India.

(e) Investigations regarding the possibilities of development of the water resources in Coorg are in hand.

Kumari Annie Mascarene: May I know whether any amount has been given to Travancore-Cochin State for any project?

Shri Nanda: The projects which are included in the Five Year Plan are given at the end of the volume and Travancore-Cochin certainly figures there. On page 292 figures are given both of estimated cost and the expenditure to be incurred during this period. It will be found that during 1951-52, Rs. 1,37,00,000 have been provided.

Kumari Annie Mascarene: I could not catch the number.

Shri Nanda: There are six projects included in the first part of the Five Year Plan.

Shri V. P. Nayar: May I know whether one of the purposes of these multi-purpose projects is to waste money?

Mr. Speaker: Order, order.

Pandit Munishwar Datt Upadhyay: May I know whether the basic type and the composite type of projects are to be financed by the Central Government?

Shri Nanda: This is a question regarding river valley projects and not about community projects.

Mr. Speaker: That is a different subject altogether.

Shri Bhandari: May I know whether any projects have been included for Rajasthan?

Shri Nanda: There are projects for Rajasthan.

Shri Nesamony: So far as these projects are concerned are Government aware that they had been included in the local State Budget for the last three years?

Shri Nanda: The question before us relates to what the Central Government proposes to do. Each State has its own projects which are submitted to us for the purpose of such central assistance as can be made available to them.

Shri Damodara Menon: The hon. Minister stated that a crore of rupees has been spent in Travancore-Cochin State. May I know whether the whole of this amount has been contributed by the Central Government?

Shri Nanda: There is no contribution to State Governments except what I have indicated. Contributions as such were confined to the Damodar Valley Project. There are certain loans provided for States and if the hon. Member wants, I can read out the list.

Mr. Speaker: Are they not put in the Five Year Plan?